

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.229- CP/7(AHM)2023
ITEM No. 230-Com.App/2(AHM)2023
in
CP/7(AHM)2023

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Oanali J Saherwala
V/s
West End Sports Club Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 18/04/2024

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr.PawanGodiawala, Adv.
For the Respondent :Mr.Salil M Thakore, Adv.

ORDER

We have heard both the counsels and perused the records.

The order is reserved.

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**SAMEER KAKAR
MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**